सेंट्रल ट्रांसमिशन यूटिलिटी ऑफ इंडिया लिमिटेड
(पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड के स्वामित्व में)
(भारत सरकार का उद्यम)
CENTRAL TRANSMISSION UTILITY OF INDIA LTD.
(A wholly owned subsidiary of Power Grid Corporation of India Limited)
(A Government of India Enterprise)

Ref: CTU/CERC/Tariff Regulation

Date: 20-02-2024

To,
The Secretary
Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building,
36, Janpath, New Delhi-110001

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff), Regulations, 2024 for the tariff period from 01.04.2024 to 31.03.2029 - Comments of CTUIL.

Dear Sir,

This is with reference to CERC Public Notice dated 04.01.2024 inviting comments/suggestions on "Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 01.04.2024 to 31.03.2029".

Please find attached comments of CTUIL on the draft regulation at Annexure-I.

Thanking you,

Yours faithfully,

Jasbirsingh 20/02/24

(Jasbir Singh)
ED(BCD & Regulatory)